

text books and exercise books. The scheme was discontinued thereafter.

Training of police personnel to check atrocities against women

3415. SHRIMATI VEENA VERMA: Will the Minister v>f HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that recently a three-day training programme of police personnel was organised in New Delhi in order to examine effective measures to check growing atrocities against women; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) WITH ADDITIONAL CHARGE OF MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT) (KUMARI MAMATA BANERJEE): (a) and (b) A three day orientations sensitisation programme for Inspectors/Sub-Inspectors of Delhi Police on "Atrocities against women —Issues and Interventions" was organised from 29-31 October 1991. This was conducted by Joint Women's Programme under the aegis of the Government of India. About 40 participants representing the Inspectors/Sub-Inspectors level in the

Police force attended. The objective of this programme was to sensitise police personnel on various aspects of the handling of the cases involving atrocities on women and to effect a change in the perception of the police regarding women's issues and their problems.

नेशनल बुक ट्रस्ट

3416. श्री शंकर बघाल सिंह : क्या मानव संसाधन विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) नेशनल बुक ट्रस्ट के स्टोर में बिक्री के लिये पड़ी पुस्तकों के मूल्य क्या हैं ;

(ख) विगत 3 वर्षों के दौरान नेशनल बुक ट्रस्ट द्वारा किये गये व्यापार में अन्तर्ग्रस्त राशि का व्यौरा क्या है ; और

(ग) नेशनल बुक ट्रस्ट द्वारा लेखकों को दिये गये पारिश्रमिक की दर क्या है ?

मानव संसाधन विकास मंत्री (श्री अजुन सिंह) : (क) 14-12-1991 की स्थिति के अनुसार राष्ट्रीय पुस्तक न्यास के स्टॉक में पुस्तकों की कीमत निम्न प्रकार है :—

(i) लागत मूल्य पर 190.93 लाख

(ii) मुद्रित मूल्य पर 399.13 लाख

(ख) पिछले तीन वर्षों के दौरान राष्ट्रीय पुस्तक न्यास द्वारा किए गए व्यापार में निहित राशि के व्यौरे इस प्रकार हैं :—

(रुपए लाखों में)

	1988-89	1989-90	1990-91
संपूर्ण बिक्री	156.32	336.15	216.18
कुल बिक्री	120.31	235.75	134.63
बिक्री की गई पुस्तकों के लागत मूल्य पर कीमत	98.95	152.54	99.22

(ग) मूल भाषा में लिखी गई पुस्तकों की प्रकाशित कीमत पर 15% और अनुदित पुस्तकों पर 10% की दर पर इण्डिया दि लैंड एंड दि पीपल पापुलरसाइंस, यंग इंडिया लायब्रेरी, फोक लोर आफ इण्डिया एंड नेशनल बायोग्राफी क्रममाला के अंतर्गत प्रकाशित पुस्तकों के लिए लेखकों को रायल्टी दी जाती है। तथापि, आदान-प्रदान क्रममाला के अंतर्गत प्रकाशित पुस्तकों के लेखकों को 10% रायल्टी दी जाती है क्योंकि सामान्यतया इस क्रममाला में केवल अनुवाद ही प्रकाशित किए जाते हैं। किसी संस्करण के लिए कुल रायल्टी के 50% को जमानती रायल्टी समझा जाता है और उसे पुस्तक प्रकाशित होने पर एक काल दे दिया जाता है। न्यास द्वारा नेहरू बाल पुस्तकालय क्रममाला और रीडिंग मटीरियल फार निओ-लिटरेट्स क्रममाला के अंतर्गत मूल संस्करण के लिए एक मुक्त राशि और न्यास द्वारा पुस्तक के प्रत्येक अनुवाद के प्रकाशन पर अतिरिक्त राशि के भुगतान की व्यवस्था है।

Promotion of U.G.C. Officers

3417. SHRI SATCHIDANANDA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that Class-I Officers of U.G.C., are not being promoted due to stay grant by Court;

(b) if so, the number of such officers;

(c) the number of SC/ST officers in different grades; and

(d) the action taken by Government to get the stay vacated

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) to (d) According to the information furnished by UGC, the promotion of 16 Group 'A' Officers of the Commission has been affected by the stay granted by the Delhi High Court. No SC/ST Officers is among those affected by the Stay Order. UGC had impressed upon the Hon'ble High Court to vacate the stay on promotions to avoid dislocation of work in UGC due to vacancies at different levels. The High Court par-

tially vacated the stay on 30th October, 1991 thereby allowing promotions upto the level of Section Officer.

Appointment of teachers after retirement

3418. CHOWDHRY HARI SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether teachers of universities and colleges, after retirement at the age of 60, are eligible for appointments as Visiting Professors in their respective subject; if so, upto what age such appointments may be given to retired teachers;

(b) whether such appointments are made on the requests by UGC or by interested universities;

(c) whether the retired teachers are also eligible to apply to UGC for study/research grants on research subjects; and

(d) if so, what are the details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) and (b) According to the information furnished by UGC, a person who has held the post of a Professor is eligible for appointment as Visiting Professor upto the age of 65 years under the UGC Scheme of Visiting Professorship. Such appointments are made by the Universities themselves in accordance with the Scheme.

(c) and (d) The retired teachers other than those appointed as Visiting Professors can submit major research projects and if such projects are approved by UGC, they are paid an honorarium @ Rs. 2000/-per month upto the age of 65 years. In addition, financial assistance is also provided for book's, equipment, contingent expenditure, etc.

Air facility to teachers of Kendriya Vidyalaya Port Blair

3419. SHRI SAMAR MUKHERJEE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that Teachers of Kendriya Vidyalaya Port Blair were